

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2587

ANSWERED ON:16.12.2008

DISASTER MANAGEMENT COMMITTEE

Fanthome Shri Francis;Mehta Shri Alok Kumar;Paswan Shri Sukdeo;Yadav Shri Ram Kripal

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Disaster Management Committee has failed to tackle the situation under immediate requirement during the recent devastating and unprecedented floods in the State of Bihar;

(b) if so,whether the Government has any plan to revamp the Disaster Management Committee and make them fully equipped to tackle such situation;

(c) if so,the details thereof and if not the reasons therefor;and

(d) the total budget allocated by the Government to the Disaster Management Committee during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRIMATI RADHIKA V. SELVI)

(a) to (d): Government has enacted Disaster Management Act, 2005 for providing effective response to disasters and also to take effective steps for mitigation,prevention and preparedness measures at all levels.The National Disaster Management Authority (NDMA) has been set up under Disaster Management Act,2005 for laying down policies and guidelines for disaster management. Disaster Management Authorities are also set up at the State and District levels.The total budget allocated to NDMA during the last three years is as under:-

2005-06 : Rs. 46.93 crore

2006-07 : Rs. 48.85 crore

2007-08 : Rs. 94.312 crore

2008-09 : Rs. 71.59 crore

The Primary responsibility of response to disaster in the form of carrying out immediate rescue and providing relief lies with the State Governments.The Government of India supplements the efforts of the States by providing requisite logistic and financial support.National Disaster Response Force (NDRF) has also been constituted for providing specialist response during disasters. General supervision and control of NDRF vests with NDMA.In the wake of recent devastating floods in Bihar,NDMA played a proactive role and the Ministry of Home Affairs coordinated the efforts of Government of India by dispatching 37 army columns with Engineering Task Force,37 Medical Teams, 775 Boats/BAUTS from Army,National Disaster Response Force and Central Para-Military Forces,Navy, 855 NDRF personnel,over 11000 tents and 10 satellite phones.

Government of India released an adhoc amount of Rs. 1000 crore from National Calamity Contingency Fund to Bihar on August 29,2008 besides advance release of Central share of Calamity Relief Fund for the year 2008-09 amounting to Rs.121.86 crore to undertake immediate relief measures.